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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.07.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 01.07.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023 Part Heard	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	Rishi Singhal	Zoheb Hossain Ravi Prakash
2.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023 Part Heard	With CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	Rishi Singhal	Ravi Prakash Aman Rewaria Ajtu Khandelwal
3.	Competition App. (AT) No. 05 of 2021 Part Heard	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	Subodh Prasad	Udayan Jain Kajal Sharma-R2 V.M. Kannan Sanjay Kapur-R3

By order of Hon'ble Chairperson -Sd/-Registrar